

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2011
CA No.

CORAM:

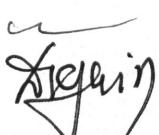
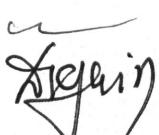
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: Shaikh Mukhtar Hussain
V/s.
M/s. Suman Motels Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr S. K. Jain	PCs for Petitioners	Sd/-
2.	Bharin hoda a/c Deepak shukla 113 Whed mistry b/c	Advocate for R-5	
3.	Mr. Swapnil Bagar	Advocate for R-1 to 4	
4	MR. D. R. JINDAL	Adv. for Resp NOB	

ORDER

C.P. No. 27/397-398/CLB/MB/2011

At request of the parties, list this matter for hearing on **06.03.2017**.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).